

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:499
ANSWERED ON:03.03.2005
INDISCIPLINE IN ARMED FORCES
Khairi Shri Chandrakant Bhaurao;Owaisi Shri Asaduddin

Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that indiscipline is growing in the armed forces day-by-day;
- (b) if so, whether the authorities have inquired into the causes for increasing indiscipline in the armed forces;
- (c) if so, the details thereof; and
- (d) the steps taken or being taken by the Government in this regard?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) No, Sir. The number of army personnel court martialled during the year 2000 was 1215, which has come down in the year 2004 to 872. A similar trend has been observed in the Air Force and the Navy.

(b) to (d): The defence forces pride themselves at the high level of discipline maintained by them. Certain cases of indiscipline, reported in the recent past are a few aberrations committed by individual members of the Armed Forces. Notwithstanding this, all cases of indiscipline in the defence forces are dealt with sternly as per the military law and severe punishments are imposed on the guilty, which act as deterrent to the other personnel of the defence forces.